

**CENTRAL ELECTRICITY REGULATORY COMMISSION**  
4<sup>th</sup> Floor, Chanderlok Building, 36, Janpath, New Delhi- 110001  
Ph: 23753942, Fax-23753923

**Diary No. 229/2022**

Date: 3.8.2022

To,

Shri S.S. Raju,  
Senior General Manager (Commercial),  
Power Grid Corporation of India Limited,  
Saudamini, Plot No. 2,  
Sector-29, Gurgaon-122001

**Subject:** Approval under Regulation 86 of the CERC (Conduct of Business) Regulations, 1999 and CERC (Terms and conditions of Tariff) Regulations, 2019 for determination of Transmission Tariff from Actual DOCO to 31-03-2024 for 2 Nos. 765 kV line bays at Raigarh (Tamnar) Powergrid pooling station And 2 Nos. 765 kV line bays at 765kV Dharamajaygarh Powergrid pooling station (For Termination of Dharamajaygarh PS section B – Raigarh (Tamnar) PS 765 kV D/c line, Under TBCB) under Additional System for Power Evacuation from Generation Projects pooled at Raigarh (Tamnar) Pool.

**Sir,**

With reference to the petition mentioned above, I am directed to request you to furnish the following information under Regulation 87(2) of the Central Electricity Regulatory Commission (Conduct of Business) Regulations, 1999, on an affidavit, with an advance copy to the respondents/ beneficiaries, latest by 17.8.2022 :

- a. Status of actual DOCO of the Asset covered under in the instant petition.
- b. Methodology for calculation of rate of interest for computation of IDC in case of loans obtained with 'floating rate' for Asset-1.
- c. Details of Non-tariff income and clarify whether it has been considered in Auditor certificate?
- d. Clarify the status of downstream system of the assets covered under in the instant petition.

- e. Clarify whether the scope of work is completed and covered under instant Petition.
  - f. Confirm whether there is no further additional information required to be submitted by the petitioner.
2. The petition will be registered only after receipt of the above information. In case the above said information is not filed within the specified date, the petition shall be disposed on the basis of the information already on record.

Yours faithfully,

Sd/-  
**(Kamal Kishor)**  
**Asstt. Chief (Legal)**